

(d)

No. of Lok Adalats	Cases disposed off or compromised	Advice given
(During 1985)		
83rd	281	3
84th	72	...
85th	174	8
86th	181	4
87th	89	...
88th	134	24
89th	126	...
90th	434	5
91th	254	...
92nd	74	8
93rd	338	...
94th	172	4
95th	327	...
96th	718	...
97th	60	6
98th	290	3
(from 1.1.86 to 23.6.86)		
99th to 116th	3705	308
Information regarding to other States is not available.		

(e) Lok Adalats are not regularly constituted courts and are usually organised by the State Legal Aid and Advice Boards as Voluntary Agencies. In some States, the State Boards have proposed holding of weekly Lok Adalats.

[Translation]

Theft of wire in Delhi

673. SHRI KALI PRASAD PANDEY : Will the Minister of ENERGY be pleased to state :

(a) whether there has been a case of theft of wire worth about Rs. 5 lakhs in Delhi ;

(b) the names of persons against whom action has been taken so far in connection with this case of theft of 1354 metres of wire at Alaknanda/Kalkaji site ;

(c) whether the stolen wire has since been recovered if so, on which dates and if not, the reasons therefor ; and

(d) the progress made so far in the case ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : a) There has been no such case in DESU.

(b) to (d). Do not arise in view of answer to part (a) above.

Setting up of a Paper Mill in Saran Division of North Bihar

674. SHRI KALI PRASAD PANDEY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up a big paper mill in Saran Division of North Bihar where raw material is available in abundance, so as to meet paper shortage ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). As on 1.1.1986, there are 7 paper mills in the State of Bihar with an installed capacity of 89,400 tonnes for manufacture of paper and paperboard. Besides this, an additional capacity of 104,484 tonnes has been approved by way of Industrial Licences and Registration with DGTD, as on 1-4-1986, which is under various stage of implementation. The Central Government has at present no

proposal to establish a paper mill in Saran Division of North Bihar.

[English]

Disparity in rates of gas supplied to various industrial units in Gujarat

675. SHRI RANJIT SINGH
GAEKWAD :
SHRI AMARSING
RHTHAWA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that ONGC has made a proposal to increase the rate of gas from Rs. 963/- to Rs. 2878/- per thousand cubic metre for industrial use ;

(b) whether Government are aware that gas connections of industrial units which do not sign agreements with ONGC for supply of gas at the increased rate will be disconnected ?

(c) whether it is also a fact that there is a wide disparity in the rates of gas supplied by ONGC to Power Stations, Gujarat State Fertilizers, IFFCO, and industrial units located in GIDC industrial Estates at Ahmedabad etc., in Gujarat ; and

(d) if so, whether Government propose to rationalise rates of gas on a scientific basis for various industrial uses and especially special rates for backward areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) ONGC have proposed to increase the price of natural gas to Rs. 2878/1000 M³ for consumers where gas substitutes furnace oil for non-fertilizer use. Not all these consumers were earlier paying the price of Rs. 963/-.

(b) No gas supplies have so far been disconnected by ONGC,

(c) ONGC's suggested rates vary according to the use of gas. In many cases, the price being paid by different consumers is as per the expired contracts and that is why there is a disparity in the rates.

(d) The issue of pricing of natural gas for various uses is under Government's consideration.

Setting up of gas based power station in Gujarat

676. SHRI RANJIT SINGH
GAEKWAD : Will the Minister of ENERGY be pleased to state :

(a) whether Gujarat State Government has made a proposal for setting up of more gas based power stations in Gujarat in view of shortage of power and movement of coal from coalfields situated at a long distance;

(b) whether the State Government has asked for permission to set up a gas based power station, at Gandhar near Cambay Oil & Gas Field; and

(c) if so, the reaction of Union Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) The State Government have proposed the utilisation of gas for power generation and the Gujarat Electricity Board had suggested the setting up of gas based power stations at Kawas and Mahuva.

(b) No specific proposal has been received for setting up a gas based power station at Gandhar.

(c) Does not arise.

Increase in annual production of Vehicles

677. KUMARI D. K. THARA DEVI : Will the Minister of INDUSTRY be pleased to state ;